धोलावीरा में खुदाई

370. **श्री चीमनभाई हरीभाई शुक्लाः** क्या **मानव संसाधन विकास** मंत्री यह बताने की कृपा करेंगे किः

(क) क्या कच्छ जिले के धोलावीरा क्षेत्र में हाल में खुदाई के दौरान कई बहुमूल्य शिल्प कृतियां और प्राचीन अवशेषों का भंडार प्राप्त हुआ है;

(ख) यदि हां, तो तत्संबंधी ब्यौरा क्या है और ये मदें किस अवधि की हैं;

(ग) क्या भारतीय पुरातत्व विभाग ने इस क्षेत्र का कोई गहन सर्वेक्षण किया है;

(घ) भारतीय पुरातत्व विभाग द्वारा किए गए सर्वेक्षण का ब्यौरा क्या है; और

(ङ) इन मदों के संरक्षण हेतु क्या कदम उठाए गए हैं?

मानव संसाधन विकास मंत्री (श्री एस०आर० बोम्मई): (क) से (ङ०) भारतीय पुरातत्व सर्वेक्षण द्वारा धोलावीरा में 1990 से सात बार क्षेत्रीय उत्खनन किए गए जिनसे निम्न तथ्य प्रकाश में आए हैं उत्कृष्ट रूप से नियोजित एवं बहुखण्डीय किलाबंद एक भट्टा जिसमें स्मारकीय एवं सुंदर ढांचे हैं, बैठने की व्यवस्था वाले दो स्टेडियम जिनमें एक छोटा एवं एक बड़ा है, गलियां, आवासीय सेक्टर, जलाशय आन्तरिक एवं खुले जलमार्ग, बांध, तालाब एक बड़ा कुआं एवं नालियों का एक जाल शामिल हैं।

अनुषंगी व्यवस्थाओं एवं नगर की दीवारों के बाहर स्थित कब्रिस्तान का भी पता चला है। हड़प्पा कालीन 10 बड़े चिन्हों वाला एक अद्वितीय अभिलेख एवं सिर तथा पैर रहित नग्न पुरुष की बालू पत्थर की बनी एक प्रतिमा भी प्राप्त हुई है। इसके अलावा बड़ी मात्रा में बहुमूल्य पुरावशेष प्राप्त हुए हैं। जिनमें स्टाम्प मुहरें, मिट्टी की बनी सीलें, अपमूल्य वाले पत्थर के बने मनके, बरमा-टुकड़े, सोने, चांदी, तांबे पत्थर, पेस्ट, मिट्टी सीप एवं हाथी दांत के बने गहने; तांबे, पत्थर सीप एवं हड्डी के बने औजार, त्रिपन्तीय पत्थर के बांट, टेराकोटा की बनी मूर्तियां एवं मृद भांड शामिल हैं।

धौलावीरा के उत्खनन से प्राप्त जानकारी में तीसरी सहस्राब्दि ईशापूर्व के प्रथम चतुर्थांश के आरम्भ से दूसरी सहस्राब्दि ईशावपूर्व के मध्य तक के सहस्राब्दि से अधिक का समय शामिल हैं।

धौलावीरा के आस-पास के क्षेत्र के गहन सर्वेक्षण से प्रारम्भिक किश्चियन युग से 19वीं शताब्दी ईसवी तक की अवधि के कैम्प-स्थलों, हड़प्पा काल के मृद भांडों, जलाशयों, बांधों एवं कब्रों का पता चला है।

किलेबंद दीवालों, द्वार-परिसरों, रास्तों, जला-शयों, कुओं एवं नालियों का जाल जैसी अधिकांश उत्खनित संरचनाओं आदि का पुरातत्वीय मानकों के अनुसार संरक्षण किया गया है अतिसंवेदनशील स्थानों पर कम ऊंचाई के मिट्टी के बांध बनाये गये हैं ताकि वर्षा का पानी बाहर निकला जा सके।

Survey Regarding Girls not Attending Schools in Maharashtra

371. MISS SAROJ KHAPARDE: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government have conducted any survey to find out the number of girls of schools going age who cannot attend formal schools in Maharashtra particularly in its Vidarbha region;

(b) if so, the details thereof; and

(c) the steps being taken by Government to provide education to such girls in the State within a time-frame?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) and (b) Accoring to the information furnished by the Government of Maharashtra no such survey has been conducted by State Government.

(c) Accoring to information furnished by the Government of Maharashtra, they are making efforts to enrol and retain girls in schools through a number of measures. Some of these schemes are:

(i) Setting up district, block and cluster level advisory committee for supervision;

(ii) Provision of free textbooks and uniforms to students belonging to Backward communities studying upto class IV;

(iii) Attendence allowance at the rate of Rs. 1/-per day is given to

all the girls below poverty line in Tribal Sub-Plan area and girls belonging to backward communities in Non-Tribal area upto Std. IV;

(iv) It has been decided to provision of free text books to all the students (boys and girls) from academic year 1996-97 in Std. I to IV in low female literacy blocks. From June 1996 onwards, free uniforms and writing materials are being provided to all children studying in first standard in local body schools in these blocks. This facility will be extended upto 4th standard by adding one class every year;

(v) Free education is provided to girls upto 12th Standard; and

(vi) Savitribal Phule Foster Parent Scheme is being implemented in the State under which the financial assistance at the rate of Rs. 30/- per month per girl student is made available to the girl students from the economically weaker sections.

Universalisation of Elementary Education in Maharashtra

372. MISS SAROJ KHAPARDE: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government have reviewed the progress of Universalisation of Elementary Education (UEE) in the vidarbha region of Maharashtra, particularly in Nagpur;

(b) if so, what are their findings;

(c) whether the desired goals are being achieved in the region; and

(d) if so, the steps being taken by Government to achieve the goals of UEE in Vidarbha region of Maharashtra?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) to (d) Information is being collected from the Government of Maharashtra and will be laid on the Table of the Sabha.

Grants for educationally backward States

373. SHRIMATI MALTI SHARMA:
SHRI RAJ NATH SINGH:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that Central Government have decided to provide hundred per cent grants to educationally backward States like Bihar, Uttar Pradesh, Orissa and Rajasthan;

(b) if so, whether Government propose to introduce any new schemes during 1997-98 for the removal of illiteracy in these States so that the target or full literacy would be attained by the year 2005; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) Grants are released by Central Government to all the States including educationally backward States under various Centrally Sponsored Schemes and Central Schemes on the basis of the sharing pattern which varies from scheme to scheme. Programmes like DPED (District Primary Education Programme) Total Literacy Campaigns under the Adult education Programme, Non-formal Education have a focus on educationally backward states.

(b) and (c) During 1997-98 the Central Government propose to introduce the